

FORM B
PUBLIC ANNOUNCEMENT SUPERSEEDING
THE ANNOUNCEMENT DATED 25.03.2023

[Under Regulation 12 of the Insolvency and Bankruptcy
(Liquidation Process) Regulations, 2016]

For the attention of the Stake Holders of **Select Galva India Private Limited**

Sl. No.	PARTICULARS	DETAILS
1	Name of the Corporate Debtor	Select Galva India Private Limited
2	Date of incorporation of Corporate Debtor	01-05-2006
3	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Chennai
4	Corporate Identity Number of Corporate Debtor	U51420TN2006PTC059669
5	Address of the Registered Office and Principal Office (if any) of the Corporate Debtor	Regd. Office : 14/80, Sembudoss Street, Broadway, Chennai - 600001. Also at : Door No.10, 2B, Montieth Road, 2nd Floor, TAAS Mahal, Chennai - 08
6	Date of closure of Insolvency Resolution Process	24.01.2023 when resolution passed in 2nd CoC meeting to liquidate the Corporate Debtor.
7	Liquidation Commencement Date of Corporate Debtor	20.03.2023 Order by Adjudicating Authority for Liquidation process (Received on 22.03.2023)
8	Name and Registration Number of the Insolvency Professional acting as Liquidator	Vijayakumari Natarajan IBBI/IPA-001/1P/P00972/2017-2018/11602
9	Address and e-mail of the Liquidator as registered with the Board	1186, 16th Street, Anna Nagar West End Colony, Chennai-600 050. E mail : natarajviji@gmail.com
10	Address and e-mail of the Liquidator to be used for correspondence with the Liquidator	1186, 16th Street, Anna Nagar West End Colony, Chennai-600 050. E mail : liq.selectgalva@gmail.com
11	Last date for submission of claims	19.04.2023

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of Select Galva India Private Limited vide its order dated 20.03.2023 served on 22.03.2023.

The Stake Holders of Select Galva India Private Limited are hereby called upon to submit their claims with proof on or before 19.04.2023 to the Liquidator at the above address mentioned against item no.10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other Stakeholders may submit their claims with proof in person, by post or by electronic means.

VIJAYAKUMARI NATARAJAN
Liquidator

Place : Chennai
Date : 11.04.23

IBBI Reg. No. : IBBI/IPA-001/IP/P00972/2017-2018/11602

CORRIGENDUM

Kindly read the details of the last column in Form B Public Announcement given on 25.03.2023

Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKE HOLDERS OF SELECT GALVA INDIA PRIVATE LIMITED as 19.04.2023 instead of 19.03.2023